

Welfare of tribes in Andhra

2617. SHRI JESUDASU SEELAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether steps have been taken to promote the welfare of tribes in the State of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether funds have been allocated for the development of tribal people in the last three years; and
- (d) if so, the details thereof, district-wise in the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir.

(b) The Ministry of Tribals Affairs is implementing Central Sector Schemes, Centrally Sponsored Schemes and Special Area Programmes for the integrated socioeconomic development and welfare of the Scheduled Tribe population. These schemes are implemented in all the States/UTs having Scheduled Tribe population including Andhra Pradesh. The names of these schemes are given in Statement (*See below*).

(c) Yes, Sir.

(d) The Ministry allocates funds to the State Governments/UT Administrations and not to the districts. Therefore, no district-wise details are available. An amount of Rs. 5007 lakh and Rs. 28207 lakh was released to Andhra Pradesh during 2009-10 and 2010-11 respectively.

Statement

The names of the Schemes

Sl.No.	Name of the Schemes/Programmes
1	2
A CENTRAL SECTOR SCHEMES (CS)	
1.	Grant-in-aid to NGOs for Coaching ST Students for Competitive Exams
2.	Vocational Training Centres in Tribal Areas
3.	Strengthening of Edu. Among ST Girls in Low Literacy Districts
4.	Market Development of Tribal Products/Produce
5.	Grant-in-aid to STDCCs for MFP Operations

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6. Development of Particularly Vulnerable Tribal Groups (PTGs)
 7. Support to National ST Finance and Development Corporation and GIA to State ST Dev. and Finance Corporation
 8. Rajiv Gandhi National Fellowship (RGNF) for ST Students
 9. National Overseas Scholarship for ST students
 10. Institution of Excellence/Top Class Education for ST students
- B. CENTRALLY SPONSORED SCHEMES (CSS)**
11. Scheme of Post Matric Scholarship, Book Banks and Upgradation of Merit of ST Students
 12. Scheme of Hostels for ST Students
 13. Ashram Schools in TSP Areas
 14. Research and Mass Education, Tribal festivals and Others
- C. SPECIAL AREA PROGRAMS (SAP)**
15. Special Central Assistance to Tribal Sub-Plan
 16. Grant under Article 275(1) of the Constitution
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Forest Protection Act 2006

2618. SHRI D. BANDYOPADHYAY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether attention of Government has been drawn to the National Consultation on Forest Governance held on 21-22 November, 2011 at New Delhi;
- (b) if so, the action Government propose to take on their main grievance that the Rules made under the Forest Protection Act 2006 tend to negate and or dilute the progressive provisions of the main Act; and
- (c) whether Government propose to hold consultations with the voluntary organisation who are directly involved in the proper implementation of the Forest Protection Act 2006?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) As per the information received from the Ministry of Environment and Forests and as per this Ministry there is no information available regarding any National Consultation on Forest Governance held on 21-22 November, 2011 at New Delhi.